

scheme to provide financial support to non-viable spinning/weaving units to make them viable; .

(b) if so, the details thereof ; and

(c) the names of such units in Kerala which have been given financial assistance ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHANA KUMAR) : (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Pay Scales of Clerical/Cashier Service in Nationalised Banks

1093. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of FINANCE be pleased to state :

(a) whether Government purpose to restructure the pay scales of the clerical/cashier service of the nationalised banks consequent on the restructuring the pay scales of the clerical service of the Ministries etc.;

(b) if so, the details thereof ; and

(c) the time by which these pay scales are likely to be announced together with the date from which these will be effective ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The pay revision for the employees of nationalised banks is not linked to the pay revision of Government employees. The pay scales, etc. of workmen employees including clerks and cashiers in nationalised banks are decided through bi-partite settlements signed at industry level Indian Banks' Association (IBA) which represents the management side and the All India unions of Banks employees. On expiry of the 4th Bi-partite settlement, the unions have submitted their charters of demands on revision of pay and IBA held preliminary rounds of discussions with the unions. The new pay scales etc. to be so decided will be announced on conclusion of the negotiations.

Production of Turmeric

1094. SHRI V. SOBHANADREESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) the total production of turmeric

during the years 1987 and during the last two years;

(b) the quantity and the value of turmeric exported in the last two years and the quantity to be exported during 1987;

(c) whether Government have received representation from Duggirola Turmeric Merchants Association over the reported ban of turmeric; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) All India production of turmeric during the crop year 1984-85 was estimated at 259.2 thousand tonnes and in 1985-86 at 323.8 thousand tonnes. Production figures for the crop year 86-87 are yet to be received from some of the States by the Ministry of Agriculture.

(b) The export figures in respect of of turmeric have been as follows :—

Year	Value	
	Qty. 000. Tonnes	Crores of Rs.
1984-85	12.80	17.16
1985-86	8.56	12.09
1986-87	18.74	18.58
1987-88 (Target)	14.00	14.00

These figures are provisional.

(c) Yes, Sir.

(d) The Govt. have already informed that there is no proposal at present to ban the export of turmeric.

Dri Raids in Delhi

1095. SHRI MAHENDRA SINGH : Will the Minister of FINANCE be pleased to state the details of the raids conducted by the Enforcement Directorate in Delhi during the past three months indicating the total amount of black money and tax evasion detected as a result hereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : Search operations (raids) are conducted by the Directorate of Enforcement for suspected violations of FERA (and not from the angle of detecting black-money or tax evasion). The details of the searches conducted in Delhi during the past 3 months i.e. from 1-7-87 to 30-9-87, are given in the statement below.